

[Print](#)**Defective Case Register from 2026-03-09 to 2026-03-09**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/9237/2026	ASHUTOSH DASH	2026-03-09	20-VERNACULAR CERTIFICATE NOT FURNISHED.
2	D-WP(C)/9199/2026	AUROBINDA SAHOO	2026-03-09	30-OTHER DEFECT (IF ANY) Date of copy of Retirement vide annex-3 not tally with Index.
3	D-CONTC/7729/2026	ADV	2026-03-09	1. Page No. 14 to be properly arranged.
4	D-MACA/9427/2026	PRASANTA KUMAR MAHALI	2026-03-09	Period of Delay 115 days. Provision of Law not sufficient.
5	D-WP(C)/9337/2026	BIJAYA KUMAR BEHERA 1	2026-03-09	Date not correct in annexure-6 in averments.
6	D-WA/9689/2026	PRAGYAN PARAMITA MOHANTY	2026-03-09	wp (c) no. wrongly mention in Synopsis, date chart, Index and entire appeal memo
7	D-WA/9620/2026	DILLIP KUMAR RAY	2026-03-09	1. Period of Delay 5 days delay. I.A. not filed. i) wp (c) no. wrongly mention in reference certificate. ii) wp (c) no. and Date of order wrongly mention in para no. 4. iii) Page mark not properly. iv) Neat and legible copy of page no. 23 77 83 101 190 191 are to be filed.
8	D-WP(C)/9958/2026	NIHAL RATH	2026-03-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Serial no-4 affidavit in the I.A not correctly mentioned.
9	D-MACA/9525/2026	SOMNATH ROY	2026-03-09	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. Period of Delay 28 days.
10	D-WP(C)/9710/2026	AMITAV DAS	2026-03-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Rs.2/- not paid
11	D-WP(C)/9206/2026	SASWATI MOHAPATRA	2026-03-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 30-OTHER DEFECT (IF ANY) Annex-7 not tally with book mark,Index and petition copy.D.fee of Rs.10/- not paid in the v.nama.
12	D-CONTC/8194/2026	ADV.	2026-03-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
13	D-WP(C)/9526/2026	GOBARDHAN NAYAK	2026-03-09	1-COURT FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED.

				Rs.6.00 to be paid.
14	D-WP(C)/9941/2026	ANIL KUMAR BEHERA	2026-03-09	Annexure-1 not legible
15	D-WP(C)/9265/2026	BIRAJA PRASANNA DAS	2026-03-09	Review Application No. not correctly furnished in the cause title, para nos 9 10 12 and prayer portion of the petition
16	D-CONTC/8456/2026	ADV.	2026-03-09	17-REFERENCE CERTIFICATE NOT FURNISHED.
17	D-ABLAPL/6967/2026	TANMAYA KUMAR MOHANTY	2026-03-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. paragraphs not correct in declaration of affidavit.2. signature of deponent no.1 not tally with affidavit and C.T.
18	D-WP(C)/9375/2026	MAHESWAR MOHANTY	2026-03-09	20-VERNACULAR CERTIFICATE NOT FURNISHED.
19	D-RSA/6893/2026	ASIT KUMAR OTTA	2026-03-09	1. Period of Delay 07 days.I.A for condonation of delay Not Filed.
20	D-CONTC/9296/2026	ADV.	2026-03-09	1. Date of order not correctly furnished Sl. no.4 in Index.
21	D-CRLMP/6690/2026	ALOK KUMAR MOHAPATRA	2026-03-09	30-OTHER DEFECT (IF ANY) AFTER PAGE NO.8 PAGING BE CORRECTED WITH INDEX. AFTER PAGE NO.8 NOT LEGIBLE .PUT UP FOR SR AFTER REMOVAL OF DEFECT
22	D-WP(C)/9915/2026	AKSHAYA KUMAR SAHOO	2026-03-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
23	D-WP(C)/9197/2026	GOPAL KRUSHNA MOHANTY	2026-03-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit and also Paragraph.
24	D-WP(C)/9207/2026	ABHILASH MISHRA	2026-03-09	30-OTHER DEFECT (IF ANY) Rule-8 of Orissa High Court P.I.L Rule not complied with.
25	D-WP(C)/9052/2026	ITISHREE TRIPATHY	2026-03-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
26	D-LAA/8921/2026	PRABIR KUMAR RAY,A.G.A	2026-03-09	C.Fee Payable be Corrected.
27	D-WP(C)/9522/2026	GOBARDHAN NAYAK	2026-03-09	1-COURT FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED. Rs.6.00 to be paid
28	D-WP(C)/9178/2026	ALOK KUMAR DAS	2026-03-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Occupation not mentioned in the affidavit and also I.A D.Fee of Rs.10/- not paid in the v.nama.

29	D-WP(C)/9239/2026	ASHUTOSH DASH	2026-03-09	20-VERNACULAR CERTIFICATE NOT FURNISHED.
30	D-LAA/8934/2026	SABITA RANJAN PATTNAIK,A.G.A	2026-03-09	C.Fee Payable be Corrected.
31	D-BLAPL/6908/2026	RAMAKANTA DAS	2026-03-09	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION  Free copy/Certified copy of Rejection order not filed
32	D-WP(C)/9185/2026	ALOK KUMAR DAS	2026-03-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  Occupation not mentioned in the affidavit and also I.A .D.Fee of Rs.10/- not paid in the v.nama.
33	D-WP(C)/9209/2026	ALOK KUMAR DAS	2026-03-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  Occupation not mentioned in the affidavit and also I.A .D.Fee of Rs.10/- not paid in the v.nama.
34	D-CRLMC/6936/2026	LAMBODOR ACHARI	2026-03-09	4-AFFIDAVIT/VERIFICATION NOT PROPER.  1. Paragraph no. not correctly furnished in declaration in the petition and I.A.
35	D-WP(C)/9938/2026	SATYABRATA DASH	2026-03-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Page 27 to 30 not partial neat.
36	D-BLAPL/6860/2026	SOUBHAGYA SWAIN	2026-03-09	30-OTHER DEFECT (IF ANY)  Case pending before the Lower Court incorrectly mentioned in petition.
37	D-EXP/9713/2026	BIDESH RANJAN BEHERA	2026-03-09	17-REFERENCE CERTIFICATE NOT FURNISHED.
38	D-ABLAPL/6916/2026	PRATYUSHA NAIDU	2026-03-09	30-OTHER DEFECT (IF ANY)  1. Year of PS case mentioned in Synopsis not correct. 2. GR Case No. mentioned in CT and Prayer not tally. 3. Age of Deponent not mentioned in Affidavit.
39	D-CONTC/8573/2026	ADV.	2026-03-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				17-REFERENCE CERTIFICATE NOT FURNISHED.
40	D-CRLMP/6598/2026	PRATAP NAIK	2026-03-09	30-OTHER DEFECT (IF ANY) ADDRESS OF OPP.NOS 1 2 AND 3 NOT COMPLETED 2.PLACE OF ADDRESS OF OPP.NO.4 BE CORRECTED
41	D-CRLMC/7223/2026	SRINIVAS MOHANTY	2026-03-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of father of the deponent in affidavit does not tally with cause title.
42	D-WP(C)/9200/2026	ABHASH GARNAIK	2026-03-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Paragraph not mentioned in the affidavit
43	D-EXP/9967/2026	PRASANNA KUMAR ROUTRAY	2026-03-09	1. C. copy of impugned order under Anx-1 not filed. i) copy of order in wp (c) no. 11940/2025 not filed. ii) Put up for SR after filing of c. copy of impugned order under Anx-1
44	D-CRLMC/6965/2026	BIJAYA KUMAR RAGADA	2026-03-09	30-OTHER DEFECT (IF ANY) 1. C.Copy of F.I.R. to be filed.
45	D-WP(C)/9356/2026	DHANESWAR BEHERA	2026-03-09	Annex.3 and 4 not page mark.
46	D-ABLAPL/6926/2026	AMIYA KUMAR MOHANTY	2026-03-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) 1. Synopsis and Date Chart not page marked. 2. Pages of Ann.1 not chronologically filed.
47	D-WP(C)/9198/2026	LINGARAJ SARANGI	2026-03-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page marking not tally with book mark and Index.Age of the petitioner not tally with affidavit and cause title.
48	D-WP(C)/9354/2026	MANOJ KUMAR PANDA	2026-03-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 11 and 12 partially legible.
49	D-BLAPL/6775/2026	OM PRAKASH SARAN	2026-03-09	1.Occupation of the deponent not mentioned in affidavit. 2.Paragraphs incorrectly mentioned in declaration of affidavit.
50	D-ABLAPL/6924/2026	TUKUNA KUMAR MISHRA	2026-03-09	30-OTHER DEFECT (IF ANY) 1. Page marking of Annexures not correct. 2. Page marking of Pet. and Annexures in Index not correct.

51	D-CRLA/6815/2026	RAJIB LOCHAN PATTNAIK	2026-03-09	30-OTHER DEFECT (IF ANY) Put up for S.R. after redacting the name of appellant from registration slip,index,synopsis,date chart,vakalatmama,I.As. and A.G. receipt
52	D-WP(C)/9651/2026	PRASANTA KUMAR TRIPATHY	2026-03-09	30-OTHER DEFECT (IF ANY) Date of Copy of provisional assessment vide annex-7 not tally with Index.
53	D-CRLMC/6452/2026	TUKUNA KUMAR MISHRA	2026-03-09	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defect
54	D-RSA/9669/2026	DIGAMBAR SETHI	2026-03-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Court Fee Rs.1211/- Payable Not Paid. Put up for further S.R after Payment of C.Fee for computing the period of limitation.
55	D-CONTR/5887/2026	ADV.	2026-03-09	PURSUANT TO ORDER NO.01 DTD.1710.2025 PASSED IN CONTR NO. 18/2025 THIS CONTR MAY BE REGISTERED AS CONTC.
56	D-ABLAPL/6939/2026	SUNIL KUMAR PANDA	2026-03-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) 1. Name of pending court not properly mentioned in CT, Para 1 and Prayer. 2. Name of Pet. in CT not tally with signature.
57	D-WP(C)/9948/2026	NIHAL RATH	2026-03-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Serial no-4 affidavit in the I.A not correctly mentioned.
58	D-BLAPL/6828/2026	BIRAJA PRASAD NANDA	2026-03-09	30-OTHER DEFECT (IF ANY) 1.In petition, wrongly described F.I.R. copy annexed as Annexure-1 and Rejection order as Annexure-2 at para-3 and 4 respectively.
59	D-ABLAPL/6942/2026	RAJENDRA NARAYAN ROUT	2026-03-09	1. Name of pending court mentioned in CT not proper. 2. Occupation of Deponent not mentioned.
60	D-LAA/9534/2026	AJODHYA RANJAN DASH,A.G.A	2026-03-09	C.Fee Payable be corrected.
61	D-WP(C)/9762/2026	KRISHNA CHANDRA SAHU	2026-03-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
62	D-BLAPL/6863/2026	DURGAPRASAD SANGRAMJIT	2026-03-09	31-As per standing order the details of victim/informant shall not be mentioned in the

		MALLICK		petition. Name of village of the victim mentioned in Dates and Events page and para-10 of the petition be redacted. Thereafter, put up for S.R
63	D-CRLMC/6984/2026	DURGA PRASAD BHANJA	2026-03-09	30-OTHER DEFECT (IF ANY) 1.Synopsis and Date chart not alphabetic paginated in Index.
64	D-ABLAPL/6940/2026	PRAFULLA KUMAR RATH	2026-03-09	30-OTHER DEFECT (IF ANY) 1. Ann.1 not attested.
65	D-WP(C)/9965/2026	BASUDEV MISHRA	2026-03-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
66	D-BLAPL/6829/2026	SACHIDANANDA PADHEE	2026-03-09	30-OTHER DEFECT (IF ANY) Reference certificate not properly mentioned.
67	D-CRLMP/6506/2026	SANTOSH KUMAR MAHANTY	2026-03-09	30-OTHER DEFECT (IF ANY) 1. Page no.3 repeated twice
68	D-BLAPL/6883/2026	DEBIDUTTA MOHAPATRA	2026-03-09	14-NOT PROPERLY INDEXED. 1.C.T. case No. mentioned in petition not tally with the Rejection order. 2.Paragraphs not properly mentioned in petition. 3.Paragraphs not mentioned in declaration of affidavit.
69	D-WP(C)/9982/2026	NILA MADHAB PRAHARAJ	2026-03-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit and also I.A.Serial no-4 affidavit in the I.A not correctly mentioned.
70	D-ABLAPL/6928/2026	SUJIT SATAPATHY	2026-03-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) 1. Name of Informant in Synopsis, Para 1 and 2 be redacted. Resubmit for SR after removal of defects.
71	D-WA/9461/2026	SOUMYA MISHRA	2026-03-09	17-REFERENCE CERTIFICATE NOT FURNISHED. 1.Period of Delay 5 days delay
72	D-ABLAPL/6846/2026	MADAN SUNDAR BEHERA	2026-03-09	30-OTHER DEFECT (IF ANY) 1. Page marking not done in the application. 2.Annexure-1 and 2 as indicated in the Index page not marked in the annexure of the application 3. Annexure 1 and 2 not attested.
73	D-WA/9528/2026	PRAFULLA KUMAR MOHAPATRA	2026-03-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Status of the respondents not furnished. ii) OPP. no. 11 12 in wp (c) are not made party in appeal memo. iii) Neat copy of page no. 22 30 are to be filed. Put up for SR reg. calculation of

				limitation after removal of defects and disposal of I.A. no. 974/2026.
74	D-MATA/9791/2026	HARAPRASAD PANDA	2026-03-09	MATA not maintainable.
75	D-BLAPL/6907/2026	PRAFULLA KUMAR KHATEI	2026-03-09	30-OTHER DEFECT (IF ANY) P.R. No.mentioned in petition not tally with the Rejection order as well as the copy of P.R.
76	D-CRP/9683/2026	BHABANI SANKAR MISHRA	2026-03-09	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.D.C.Fee of Rs.39/- to be Paid. 2.Amendment Cause Title Not Filed Put up for further S.R after rectification and after Payment of D.C.Fee for computing the period of limitation
77	D-MATA/9828/2026	DIPTIRANJAN MOHAPATRA	2026-03-09	MATA not maintainable
78	D-ABLAPL/6980/2026	ANIRUDHA DAS	2026-03-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. As per FIRs detail., date of disp.of not furnished in ref. certificate ,ABLAPL nos. 14381/2016 and 1003/2016.2. paragraphs not correct in declaration of affidavit
79	D-CRLA/6869/2026	DIBYA PRAKASH MISHRA	2026-03-09	1-Page No.17 not legible, 2-CRLA.Nos not furnished in reference certificate. 3-Declaration para not available in affidavit. Provision of Law Not fully furnished
80	D-CRLA/6861/2026	SOUBHAGYA KUMAR DASH	2026-03-09	ABLAPL No.14567/2025 not furnished in reference certificate
81	D-ABLAPL/6971/2026	TANMAYA KUMAR MOHANTY	2026-03-09	page no. 14 not marked.
82	D-WP(C)/9872/2026	KRISHNA CHANDRA SAHU	2026-03-09	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 40 and 41 not neat.
83	D-CRLMC/7028/2026	ANANTA NARAYAN PATTANAYAK	2026-03-09	Identified by not signed In IA.
84	D-BLAPL/6878/2026	BAISHNAB CHARAN PATRA	2026-03-09	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
85	D-MATA/9926/2026	PRAVAT KUMAR MOHANTY	2026-03-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

86	D- CONTC/9684/2026	KRUSHNA CHANDRA DASH	2026-03- 09	CONTC No.486 /2025 wrongly mentioned in the petition instead of CONTC No.486 /2026 as per the under Annex-2.
87	D-WA/9476/2026	RAMESH SAHOO	2026-03- 09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1.C. copy of impugned order not filed. 2.Appellant not a party in wp (c). i) Synopsis and date chart not filed. ii) Appellant not a party in wp(c) iii)Status of the parties not furnished. iv) Cause title in appeal memo scan repeat. v) Year of the wp (c) not correctly furnished in prayer. vi) Vernacular certificate not furnished. vii)Anx-1 not properly scan. viii) Neat and legible copy of page no. 30 32 86 to 110 112 to 114 are to be filed. ix) Put up for SR after removal of defect and filing of c. copy of impugned order.
88	D- BLAPL/6881/2026	KHUSBU PANIGRAHI	2026-03- 09	30-OTHER DEFECT (IF ANY)  Reference certificate not properly furnished.
89	D- CONTC/9849/2026	SOMA PATTNAIK	2026-03- 09	Date of order wrongly mention in reference certificate and para no. 1
90	D- BLAPL/6827/2026	SOUMEN BOSE	2026-03- 09	31-As per standing order the details of victim/informant shall not be mentioned in the petition.  Name and address of the Informant and victim mentioned in para-2 of the petition be redacted.Thereafter, put up for S.R.
91	D-WP(C)/9782/2026	KARUNAKAR RATH	2026-03- 09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  D.Fee of Rs.50/- not paid in the v.nama.
92	D- CONTC/8155/2026	ADV	2026-03- 09	IN AFFIDAVIT THE PETITIONER NOT AUTHORIZE BY ANOTHER PETITIONER.
93	D-RSA/9499/2026	AMIT PRASAD BOSE	2026-03- 09	1. Court Fee Rs.1143/- Payable Not Paid. 2. Cause Title Not in order.R-2(a) of the L.A.Court not impleaded as Party. Put up for further S.R after Payment of C.Fee for computing the period of limitation.
94	D- CONTC/9873/2026	SOMA PATNAIK	2026-03- 09	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid.
95	D- ABLAPL/6931/2026	PRATYUSHA NAIDU	2026-03- 09	30-OTHER DEFECT (IF ANY)  1. In Affidavit Sl.1 Deponent has been shown as Pet No.1 instead of Pet. No.4. 2. Name of Pet. No.1 and 7 in CT not tally with signature.
96	D- CRLMP/6338/2026	RAKESH BEHERA	2026-03- 09	1. Sl. no.3 not correctly furnished in Affidavit
97	D-LAA/9995/2026	AJODHYA RANJAN DASH,A.G.A	2026-03- 09	1.C.Fee Payable be corrected.2.Pages No-10 12 14 16 and 18 not accompanied with the Appeal.
98	D-WP(C)/9902/2026	AKSHAYA KUMAR SAHOO	2026-03- 09	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				Page marking not tally with book mark and Index.Paragraph not correctly mentioned in the affidavit.
99	D-WPCRL/7051/2026	SANJAY KUMAR PATTANAIAK	2026-03-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
100	D-WP(C)/9469/2026	LINGARAJ SARANGI	2026-03-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
101	D-CRLMP/6754/2026	RABI NARAYAN BEHERA	2026-03-09	QUESTION OF MAINTAINABILITY OF THIS CRLMP AGAINST THE ORDER PASSED IN S.T CASE
102	D-ABLAPL/6948/2026	AMIYA KUMAR MOHANTY (A)	2026-03-09	30-OTHER DEFECT (IF ANY) 1. Pages of Ann.1 not chronologically filed.
103	D-LAA/9529/2026	AJODHYA RANJAN DASH,A.G.A	2026-03-09	C.Fee Payable be corrected.
104	D-CRLREV/7015/2026	DIPTIRANJAN MOHAPATRA	2026-03-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
105	D-ABLAPL/6851/2026	NIRANJAN LENKA	2026-03-09	30-OTHER DEFECT (IF ANY) 1.Defect removed at Para 8 not proper. 2. Incomplete Ann.1 filed. Resubmit for SR after removal of defects.
106	D-WP(C)/9878/2026	KSHIROD KUMAR SAHOO	2026-03-09	1. page no.92 not legible. 2.Dt. 13-04-2014 in para.46 of annex.36 not tally with index
107	D-MACA/9419/2026	PRASANTA KUMAR MAHALI	2026-03-09	Cause Title not sufficient

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 09-03-2026 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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